

CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF

MARVEL CAPITAL & FINANCE (INDIA) LIMITED

Registered Office: 20, Podar Chambers, S.A. Brelvi Road, Fort, Mumbai-400 001;

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This Corrigendum to the Public Announcement ("Corrigendum to PA") is in continuation of and should be read in conjunction with the Public Announcement published on April 29, 2011 (the "PA") by Imperial Corporate Finance & Services Pvt. Ltd. ("Manager to the Offer" or "Imperial") on behalf of Mahagauri Investments Limited ("Acquirer" or "ML"), pursuant to and in compliance with Regulation 10 & 12 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations 1997 and subsequent amendments thereto ("SEBI (SAST) Regulations").

Shareholders are requested to kindly note the following:

1. **Para 10.21 and at all relevant places in PA**, regarding "A schedule of some of the key events in respect of the Offer", the dates mentioned have been revised and shall be read as mentioned herein below:

SCHEDULE OF MAJOR ACTIVITIES OF THE OPEN OFFER

ACTIVITY	ORIGINAL		REVISED	
	Day	Date	Day	Date
Public Announcement	Thu	April 28, 2011	Thu	April 28, 2011
Specified date	Fri	May 06, 2011	Fri	May 06, 2011
Last date for competitive bid	Fri	May 20, 2011	Fri	May 20, 2011
Date by which Letter of Offer to be dispatched to shareholders	Sat	June 11, 2011	Tue	July 05, 2011
Date of opening of the Offer	Wed	June 22, 2011	Mon	July 11, 2011
Last date for revision of offer price / number equity shares	Wed	June 29, 2011	Wed	July 20, 2011
Last date for shareholders to withdraw their acceptance of the Offer	Tue	July 05, 2011	Wed	July 27, 2011
Date of closure of the Offer	Mon	July 11, 2011	Sat	July 30, 2011
Date of communicating acceptance / rejection and payment of consideration for the applications accepted.	Tue	July 26, 2011	Fri	Aug 12, 2011

Capitalised terms used herein and not defined have the same meaning assigned to it in the PA. All the terms and conditions of the Offer remain unchanged.

The Acquirer represented by its Board of Directors severally and jointly accepts full responsibility for the information contained in this Corrigendum to PA and also for the fulfillment of their obligations under SEBI (SAST) Regulations.

This Corrigendum to PA would be available on SEBI's website at www.sebi.gov.in



ISSUED BY THE MANAGER TO THE OFFER:

Imperial Corporate Finance & Services Pvt. Ltd.

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Email: imperial1@icfs.in; Contact Person: Mr. Ramesh Satagopan/Mr. Swapnilsagar Vithalani

For and on behalf of the Acquirer:

M/s Mahagauri Investments Limited

12, ASIM, Kastur Park, Shimpoli Road, Borivali (W), Mumbai – 400 092

Place : Mumbai
Date : July 2, 2011